GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT ***** <u>N O T I F I C A T I O N</u>

Dated Shillong, the 2nd February, 2018

NO.LJ (B). **4/2018/44** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further, under sub-section (2) thereof, as Sector/Zonal Magistrate in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the	To be placed with District/Sub-Division
		powers of	
		Executive/Sector/	
		Zonal Magistrates	
1.	Shri Keith Mallory G.Momin, AEE, PWD(Road), Rongara, South Garo Hills.	Within South Garo Hills District, Baghmara.	Deputy Commissioner, South Garo Hills District, Baghmara.
2.	Smti Toralli K.Marak, CDPO, Tonara, South Garo Hills	- do -	- do -
3.	Shri Giles D.Shira, Fishery Officer, Baghmara, South Garo Hills	- do -	- do -
4.	Shri Chequevera B.Sangma, Tourist Officer, Baghmara, South Garo Hills	- do -	- do -
5.	Shri Ambrose D.Sangma, EE, PHE, Baghmara, South Garo Hills	- do -	- do -
6.	Smti.Meera Kharkongor, DSWO, South Garo Hills, Baghmara.	- do -	- do -
7.	Shri T.N.K Marak, Asst. Employment Exchange Officer, Baghmara.		
8.	Shri Prabhakar M.Sangma, Labour Inspector, Baghmara, South Garo Hills		
9.	Shri Batdhu T.Marak, SDO, PWD (Roads), Baghmara, South Garo Hills		
10.	Shri Rongsang N.Sangma, Industrial Promotion Officer, O/o DCIC, Baghmara, South Garo Hills.		-

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11.	Shri Chengreng D.Sangma,		
	Project Manager, DCIC,		
	Baghmra, South Garo Hills		
12.	Shri Crening S.Sangma, Vice-		
	Principal, ITI, Baghmara,	9	
	South Garo Hills		
13.	Shri Silberth Ch. Sangma,		
	Fishery Officer, South Garo		8
	Hills, Baghmara		
14.	Shri Gamseng K.Marak,		
1 1.	District Statistical Officer,		
	Baghmara, South Garo Hills		
15.	Shri Sengrik R.Marak, Labour		
10.	Inspector, Baghmara, South		
	Garo Hills	e ²	
16.	Dr. Diganto Hajong, AH & Vety		
10.	Officer, Chokpot, South Garo		
	Hills		
17.	Shri Chenang Ch.Marak,		
17.	Labour Inspector, Baghmara,		
	South Garo Hills.		
18.	Shri Tenang N.Sangma,		
10.	Labour Inspector, Baghmara,		
	South Garo Hills		
19.	Shri Ebinal K.Marak, Lecturer,		
17.	DIET, Baghmara		
20.	Smti Tadingra T.Sangma,		
	SDO, PHE, Chokpot, South		
	Garo Hills		
21.	Shri Charming D.Sangma,		
	Project Manager, DCIC,		
	Baghmara, South Garo Hills		
22.	Shri John Oswin S.Momin, AS		
	& WCO, Baghmara, South		
	Garo Hills		
23.	Shri Mudesh Hajong,		
20.	Industrial Promotion Officer,		
	O/o DCIC, Baghmara		
24.	Dr. Rahul Amin Ahmed,		
	Lecturer, Captain Williamson		
	Memorial Govt. College,		
	Baghmara, South Garo Hills.		
25.	Shri Claystone Ch. Marak,		
	Extension Officer, Khasi &	1	
	Village Industries Board.		
26.	Smti Tama Lou Ch Sangma,		
	AEE, PWD (Roads) NH,	· · · · · · · · · · · · · · · · · · ·	
	Baghmara		
27.	Miss Victoria D.Sangma,		
	CDPO, Baghmara		2

28.	Shri Salchugra C.Momin,	
	Asstt. Engineer, PWD (Roads)	
	Baghmara, NH- Division	
29.	Shri Monthu Ch. Roy,	
	Lecturer, Captain Williamson	
	Memorial Govt. College,	
	Baghmara, South Garo Hills	-
30.	Miss Norimchi A.Sangma,	
	CDPO, Gasuapara	
31.	Shri Ricku A.Sangma AEE,	
	NH,Baghmara	
32.	Shri Laren Pangkam D.Arengh,	
	AS & WCO, Baghmara, South	
	Garo Hills	
33.	Shri Salnang Birch T.Sangma,	
	Asst Engineer, PWD (Roads),	
	Chokpot, South Garo Hills	
34.	Smti F.W.Momin, EA, DRDA,	
	Baghmara	s
35.	Shri G.K.Marak, Sub-	
	Divisional Agriculture Officer,	
	Baghmara	
36.	Shri Rathindra Marak, District	
	Horticulture Officer,	
	Baghmara.	

 (E.M. Donn)
Joint Secretary to the Govt. of Meghalaya, Law (B) Department.
Dated Shillong, the 2nd February, 2018

MEMO.NO. LJ (B) 4/2018/44-A,

Copy to:-

- 1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2. The Chief Electoral Officer, Meghalaya.
- 3. The Deputy Commissioner, South Garo Hills District, Baghmara. With a request to circulate to all Officers concerned. This has a reference to letter No, SGH/EL.15/2017/52, dt 29.01.2018
- 4. Personnel & A.R (A) Department.
- 5. Election Department.
- 6. NIC, Shillong for uploading in the Meghalaya web site.
- 7. Director of Information and Public Relation, Meghalaya, Shillong
- 8. Office Copy.

By order etc...,

Joint Secretary to the Govt. of Meghalaya, Law (B) Department.